

BALRAMPUR CHINI MILLS LIMITED

CIN: L15421WB1975PLC030118
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POST BUYBACK PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS/ BENEFICIAL OWNERS OF THE EQUITY SHARES OF BALRAMPUR CHINI MILLS LIMITED

This post Buyback public announcement ("Post-Buyback Public Announcement") is being made in accordance with the Regulation 24(vi) and other applicable provisions of the Securities and Exchange Board of India (Buy-Back of Securities) Regulations, 2018, for the time being in force including any statutory modifications and amendments from time to time ("SEBI Buyback Regulations").

This Post-Buyback Public Announcement should be read in conjunction with the public announcement dated November 10, 2022 which was published on November 11, 2022 ("Public Announcement"), issued in connection with the Buyback. Unless specifically defined herein, capitalised terms and abbreviations used herein have the same meaning as ascribed to them in the Public Announcement.

THE BUYBACK

- Balrampur Chini Mills Limited ("Company") had announced the Buyback of its fully paid-up Equity Shares of face value of ₹ 1/- each ("Equity Shares") for an aggregate amount not exceeding 145.44 crores (Rupees One Hundred Forty Five Crores Forty Four Lakhs Only) ("Maximum Buy-back Size"), being 5.44% and 5.42% of the total paid-up share capital and free reserves of the Company based on the audited standalone and consolidated financial statements of the Company respectively, as at March 31, 2022 (being the date of the last audited financial statements of the Company, for a price not exceeding ₹ 360.00/- (Rupees Three Hundred Sixty only) per Equity Share ("Maximum Buy-back Price") from all shareholders of the Company excluding promoters, promoter group and persons who are in control of the Company ("Promoters"), under the SEBI Buyback Regulations and the Companies Act, by way of open market purchases through the Stock Exchanges (the process being referred hereinafter as the "Buyback Closing Date was Monday.") 1.1
- The Buyback Opening Date was Wednesday, November 16, 2022 and the Buyback Closing Date was Monday, 1.2 May 15, 2023.

2. **DETAILS OF THE BUYBACK**

- 2.1 The Company bought back an aggregate of 22,90,755 Equity Shares.
- The total amount utilized in the Buyback was ₹ 81,85,13,532/- (Rupees Eighty One Crores Eighty Five Lakhs Thirteen Thousand Five Hundred and Thirty Two Only), excluding Transaction Costs, comprising of approximately 56.28% of the Maximum Buy-back Size authorized for the Buy-back. The price at which Equity Shares were bought back was dependent on the price quoted on NSE and BSE during the Buyback period. The average highest price at which the Equity Shares were bought back was approximately ₹ 359.80/- (Rupees Three Hundred Fifty Nine and Eighty Paise only) per Equity Share while the lowest average price was ₹ 352.53/- (Rupees Three Hundred Fifty Two and Fifty Three Paise only) per Equity Share. The Equity Shares were bought back at a volume weighted average price of ₹ 357.31/- (Rupees Three Hundred and Fifty Seven and Thirty One Paise only) per Equity Share. The prices are hased on daily reporting issued by the Company's Broker and exclude Transaction Costs 2.2 based on daily reporting issued by the Company's Broker and exclude Transaction Costs.
- The Equity Shares were bought in the dematerialized segment from the Stock Exchanges. As the offer for the Buyback of the Equity Shares of the Company was from the open market through Stock Exchange(s), the identity 23 of shareholders from whom Equity Shares exceeding one percent of the total Equity Shares bought in the Buyback
- 2.4 The Company has extinguished 22,90,755 Equity Shares bought back under the Buyback.

3. **CAPITAL STRUCTURE AND SHAREHOLDING PATTERN**

3.1 The capital structure of the Company pre and post Buyback is set forth below:

Particulars	Present	Post completion of the Buyback
Authorised share capital	INR 40,00,00,000 (40,00,00,000 Equity Shares of INR 1 each)	INR 40,00,00,000 (40,00,00,000 Equity Shares of INR 1 each)
	INR 25,00,00,000 (25,00,000 Preference Shares of INR 100 each)	INR 25,00,00,000 (25,00,000 Preference Shares of INR 100 each)
	INR 20,40,40,000 (20,40,40,000 Equity Shares of INR 1 each)	INR 20,17,49,245 (20,17,49,245 Equity Shares of INR 1 each)

The shareholding pattern of the Company pre and post Buyback is set forth below:

Particulars	Pre-Buyback		Post-Buyback	
	Number of Shares*	% to existing share capital	No. of Shares post Buyback	% holding post Buyback
Promoters	8,65,45,753	42.42	8,65,45,753	42.90
Public	11,74,94,247	57.58	11,52,03,492	57.10
Total	20,40,40,000	100.00	20,17,49,245	100.00

^{*} As on November 10, 2022

MANAGER TO THE BUYBACK



Axis Capital Limited

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Maharashtra, India

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Contact Person: Mr. Ankit Bhatia / Mr. Jigar Jain

Directors' responsibility

As per Regulation 24(i)(a) of the SEBI Buyback Regulations, the Board of Directors of the Company accepts full responsibility for the information contained in this Post Buyback Public Announcement and confirms that the information included herein contains true, factual and material information and does not contain any misleading information.

For and on behalf of the Board of Directors of Balrampur Chini Mills Limited

Sd/-Vivek Saraogi Chairman and Managing Director DIN: 00221419

Sd/-Praveen Gupta Whole-Time Director DIN: 09651564

Sd/-Manoj Agarwal Company Secretary and Compliance Officer M. No.: A18009

Place: Kolkata

Date: May 16, 2023 PRESSMAN

Size: 16(w) x 30(h)

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